

HIGH COURT OF DELHI : NEW DELHI

No. 309/Estt./E-1/DHC
Date: 28.03.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to repatriate Mr. Nikhil Chopra, an Officer of Delhi Higher Judicial Service, currently posted as Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis, to his parent cadre and in his place appoint Mr. Reetesh Singh, an Officer of Delhi Higher Judicial Service, currently posted as District Judge (Commercial Court)-04, Shahdara District, Karkardooma as Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis with immediate effect.

BY ORDER

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 6871-83/Estt./E-1/DHC

Date: 28.03.2024

Copy forwarded to:-

- 1 The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
- 2 The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts Complex, New Delhi.
- 3 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 4 Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
- 5 All Registrars/ Officers on Special Duty
- 6 Officers concerned.
- 7 All Joint Registrars/ Deputy Registrars.
- 8 Joint Registrar (Registrar General Secretariat).
- 9 Private Secretary to Hon'ble Judges.
- 10 The Pay & Accounts Officer No.XXI, Delhi High Court.
- 11 P.A. to Registrar (IT) with the request to upload the order on the intranet of this Court
- 12 To be placed in the personal file of the officers concerned.
- 13 Guard File.


(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 21302 - 21337

Dated, Delhi the

30 MAR 2024

Sub:- Order

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi